

Annexure-8

Name of the Corporate Debtor				Agarwal Reality Developers Private Limited				Date of Commecement of CIRP				08.07.2024		
List of Creditors as on 17.02.2025														
List of operational creditors (Other than Workmen and Employees and Govrnment dues)														
													Amount in Rs.	
Sl.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Pinnacle Corporate Park Condominium (Proposed)	18.04.2022	10175903	3337459	Mainten nce dues	0	0	No	0	0	0	0	6838444	Penalties disallowed
	Total		10175903	3337459	0	0	0	0	0	0	0	0	6838444	

Golla Ramakantha Rao

Resolution Professional

In the matter of Agarwal Reality Developers Private Limited

Date: 17.02.2025